

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 761 OF 2019 IN
APPEAL NO. 211 OF 2019 &
IA NO. 939 OF 2019

Dated : 27th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr.

... **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Nishatnt Talwar
Mr. Anand Kumar Shrivastava

Counsel for the Respondent(s) : Ms. Arunima Kedia for R-1

Ms. Poorva Saigal
Ms. Tanya Saree for R-2

Mr. Aniket Prasoon
Ms. Priya Dhankar for R-3

ORDER

Finally, one weeks' time is granted for filing reply failing which it shall be taken as nil.

List the IA for hearing on **03.09.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson